

SPECIAL BENCH
COURT - I

S-12

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/89(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	KALPTARU JEWELS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearances (via video conferencing/physically)

Ms. Aditi Jhunjhunwala, PCS : For Petitioner

ORDER

1. Ld. Authorized Representative for the petitioner present.
2. Post this matter before Regular Bench on **22/5/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**